

THE TRIPURA ACT NO. 14 OF 2014.

THE TRIPURA APPROPRIATION (NO. 12) ACT, 2014.

*AN
ACT*

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2010 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

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| <p><i>Short Title</i></p> | <p>1. This act may be called the Tripura Appropriation (No. 12) Act, 2014.</p> |
| <p><i>Issue of
Rs. 62,17,96,548/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2010.</i></p> | <p>2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees sixty two crore seventeen lakh ninety six thousand five hundred forty eight only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2010 in excess of the amounts granted for those services and for that</p> |
| <p><i>Appropriation</i></p> | <p>3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2010.</p> |

THE SCHEDULE

(Section 2 and 3)

1 No. of Notes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
		13	Public Works (R&B) Department (Revenue)	24199864
14	Power Department (Revenue)	0	55100000	55100000
14	Power Department (Capital)	233642075	0	233642075
15	Public Works (WR) Department (Revenue)	24368457	0	24368457
16	Health Department (Revenue)	5903189	0	5903189
23	Panchayati Raj Department (Revenue)	135517179	0	135517179
24	Industries & Commerce Department (Capital)	93364450	0	93364450
25	Industries (H.H. & S.) Department (Capital)	1651944	0	1651944
29	Animal Resource Development Department (Capital)	19875792	0	19875792
32	TRP & PTG Department (Revenue)	3541854	0	3541854
37	Labour Organization (Revenue)	3937598	0	3937598
43	Finance Department (Capital)	0	20622116	20622116
54	Factories & Boilers Department (Revenue)	72030	0	72030
	GRAND TOTAL:-	546074432	75722116	621796548
	TOTAL : REVENUE	197540171	55100000	252640171
	TOTAL : CAPITAL	348534261	20622116	369156377

D.M. JAMATIA
L.R. & SECRETARY, LAW
GOVERNMENT OF TRIPURA